

(J.H.C. Sch. 1-7)

From:

Jitendra Prasad Singh,
Registrar (Administration),
High Court of Jharkhand
Ranchi.
To,

☎ : Office – 0651-2481449

Fax No. – 0651 – 2481116

File No. XXII(6)/1/2018-19/Apptt.

Letter No. _____/Apptt.

Dated: _____

1. Sri Ranjeet Kumar, District & Addl. Sessions Judge-cum-Spl. Judge, FTC for Offences against Women, Bokaro,
2. Sri Rama Kant Mishra, District & Addl. Sessions Judge, Chaibasa,
3. Sri Ashutosh Dubey, District & Addl. Sessions Judge, Chatra,
4. Sri Devendra Kumar Pathak, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Daltonganj,
5. Md. Nasiruddin, District & Addl. Sessions Judge, Deoghar,
6. Sri Rizwan Ahmad, District & Addl. Sessions Judge-cum-Spl. Judge, Offences under SC & ST Act, Dhanbad,
7. Md. Taufiqul Hassan, District & Addl. Sessions Judge-cum-Spl. Judge, Anti Corruption Bureau, Dumka,
8. Sri Ajit Kumar, District & Addl. Sessions Judge, Garhwa,
9. Sri Ram Babu Gupta, District & Addl. Sessions Judge, Giridih,
10. Sri Shiv Pal Singh, District & Addl. Sessions Judge, Godda,
11. Sri Lolarak Dubey, District & Addl. Sessions Judge, Gumla,
12. Sri Ashok Kumar No.2, District & Addl. Sessions Judge-cum-Presiding Officer, MVACT, Hazaribagh,
13. Sri Radha Krishan, District & Addl. Sessions Judge-cum- Presiding Officer, Commercial Court, Jamshedpur,
14. Sri Kamal Kumar Srivastava, District & Addl. Sessions Judge, Jamtara,
15. Sri Rajesh Kumar No.1, District & Addl. Sessions Judge, Khunti,
16. Sri Rama Shanker Singh, District & Addl. Sessions Judge, Koderma,
17. Sri Rasikesh Kumar, District & Addl. Sessions Judge, Latehar,
18. Sri Gopal Pandey, District & Addl. Sessions Judge, Lohardaga,
19. Sri Ramesh Kumar Srivastava, District & Addl. Sessions Judge, Pakur,
20. Sri Sanjay Pratap, District & Addl. Sessions Judge, Ramgarh,
21. Sri Shree Prakash Dubey, Addl. Judicial Commissioner-cum-Spl. Judge, Offences under SC & ST Act, Ranchi,
22. Sri Kamlesh Kumar Shukla, District & Addl. Sessions Judge, Sahebganj,
23. Sri Ashish Saxena, District & Addl. Sessions Judge, Saraikela,
24. Sri Niraj Kumar Srivastav, District & Addl. Sessions Judge, Simdega

Sub: - Nomination for attending one day (C-1) Conference on Medico-Legal Jurisprudence scheduled to be held on 19th May, 2019 at Judicial Academy Jharkhand, Ranchi.

Sir / Madam,

I am directed to inform that the Court has been pleased to nominate you for attending one day (C-1) Conference on Medico-Legal Jurisprudence scheduled to be held on 19th May, 2019 at Judicial Academy Jharkhand, Ranchi with a direction to report to the Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi on 19.05.2019 at 9:30 AM in proper dress.

Accordingly, you are accorded necessary permission for attending the aforesaid programme.

I am further directed to inform that the arrangement for stay for the participants have been made in Hostels at Judicial Academy Jharkhand, Near Dhurwa Dam, Ranchi from the evening of 18th May, 2019 till the evening of 19th May, 2019.

Yours faithfully,
Sd/- **J.P. Singh**
Registrar (Administration)

Memo No. 1751 /Apptt.

Dated, Ranchi, the May 10, 2019

Copy forwarded to all the Principal District & Sessions Judges of the State of Jharkhand including the Judicial Commissioner, Ranchi for information and needful / the Director, Judicial Academy Jharkhand, Ranchi for information and needful with reference to his letter no. 2007/JAJ dated 09.04.2019 / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, J.H.C., Ranchi for information and getting uploaded the letter on the Court's website.

 10/05/19

Registrar (Administration)